

KUMAR MUKHERJEE: I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Central Road Transport Corporation Limited, Calcutta, for the year 1972-73.

(ii) Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1972-73 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6871/74].

(2) A copy of the Life-boatmen's (Qualifications and Certificates) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 339 in Gazette of India dated the 30th March, 1974, under sub-section (3) of the section 458 of the Merchant Shipping Act 1958. [Placed in Library. See No. LT-6872/74].

14.31 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

FOURTEENTH REPORT

SHRI S. C. SAMANTA (Tamluk): I beg to present the Fourteenth Report of the Committee on Absence of Members from the Sittings of the House.

ESTIMATES COMMITTEE

64TH, 66TH, 53RD, 56TH AND 63RD REPORTS AND MINUTES

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports

and Minutes of the Estimates Committee:—

(1) (i) Sixty-fourth Report on the Ministry of Information and Broadcasting—Television.

(ii) Minutes of the sittings of the Committee relating to the above Report.

(2) (i) Sixty-sixth Report on the Department of Electronics.

(ii) Minutes of the sittings of the Committee relating to the above Report.

(3) Fifty-third Report on action taken by Government on the recommendations contained in their Thirty-eighth Report on the Ministry of Works and Housing—National Water Supply Programme.

(4) Fifty-sixth Report on action taken by Government on the recommendations contained in their Thirty-ninth Report on the Ministry of Irrigation and Power—Power.

(5) Sixty-third Report on action taken by Government on the recommendations contained in their Forty-fourth Report on the Ministry of Railways (Railway Board)—Statistics regarding the financial implications of Passes and PTOs issued to their employees by the Railways and their publication in the Annual Reports of the Ministry of Railways (Railway Board).

(6) Minutes of the sittings of the Committee (1973-74) relating to General Matters.

PUBLIC ACCOUNTS COMMITTEE
113TH, 132ND AND 133RD REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Public Accounts Committee:—

(1) Hundred and thirteenth Report on action taken by Government on the recommendations con-